

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s) Pradeep Arasthy

Respondent(s) None

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

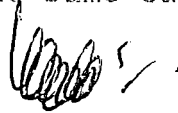
10.11.2005

OA 496/2005

Mr. P. N. Jatti, Counsel for applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with a liberty reserved to him to file a substantive OA for the same cause of action.

In view of the submission made by the learned counsel for the applicant, the present OA is dismissed as withdrawn with a liberty reserved to the applicant to file a fresh substantive OA for the same cause of action.



(M. L. CHAUHAN)
MEMBER (J)



(A. K. AGARWAL)
VICE CHAIRMAN

copy given
date 11/11/05
by 16/11/05